

MR. CHAIRMAN: Permission to remain absent is granted.

**MOTION FOR ELECTION TO THE NATIONAL BOARD FOR MICRO, SMALL
AND MEDIUM ENTERPRISES**

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI): Sir, I move the following Motion:—

"That in pursuance of clause (d) of sub-section (3) of Section 3 of the Micro, Small and Medium Enterprises Development Act, 2006 (No.27 of 2006), read with sub-rules (i) and (ii) of Rule 3 of the National Board for Micro, Small and Medium Enterprises Rules, 2006, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to be a member of the National Board for Micro, Small and Medium Enterprises."

The question was put and the motion was adopted.

**MOTION FOR ELECTION TO THE NATIONAL TIGER
CONSERVATION AUTHORITY**

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; THE MINISTER OF INFORMATION AND BROADCASTING; AND THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): Sir, I move the following Motion:—

"That in pursuance of clause (c) of sub-section (2) of Section 38L of the Wild Life (Protection) Act, 1972 (No.53 of 1972), as amended in 2006, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to be a member of the National Tiger Conservation Authority."

The question was put and the motion was adopted.
